

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
Principal Bench

C.P. No. 658 of 2001  
in  
O.A. No. 1945 of 2000

New Delhi, dated this the 7<sup>th</sup> January, 2002

**HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)**  
**HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)**

Shri Natwar Rai,  
S/o Shri J.N. Rai,  
R/o G-152, Nanakpura,  
Moti Bagh II,  
New Delhi-110021.

.... Applicant

(None appeared)

Versus

1. Dr. B. Sengupta,  
Member Secretary,  
Central Pollution Control Board,  
Parivesh Bhawan,  
CBD-cum-office complex,  
East Arjun Nagar,  
Delhi-110032.

2. Shri P.V. Jayakrishnan,  
Secretary,  
Union of India,  
Ministry of Environment and Forests,  
CGO Complex, Lodhi Road,  
New Delhi.

.... Respondents

(By Advocate: Shri S.M. Arif for R-1  
Shri M.M. Sudan for R-2

**ORDER (Oral)**

**Mr. S.R. Adige,**

We are informed that the Tribunal's order against which the C.P. is filed has been stayed by Delhi High Court on 4.1.2002.

2. Under the circumstances the C.P. is disposed of giving liberty to either side to seek revival of the same when the aforesaid stay orders are vacated.

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Vice Chairman (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

karthik